

ITEM NO.29

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 27585/2024

SABAREESH RAJAN

Petitioner(s)

VERSUS

NATIONAL TESTING AGENCY (NTA) & ORS.

Respondent(s)

Date : 01-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE MANOJ MISRA
(VACATION BENCH)

For Petitioner(s) Mr. Ravi Kumar, Adv.
Mr. Divakar Kumar, AOR

For Respondent(s) Mr. Vardhman Kaushik, AOR
Mr. Nishant Gautam, Adv.
Mr. Mayank Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 15.07.2024.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)